

**High Level committee for drugs**

2257. SHRI DINKARRAO GO VINDRAO PATIL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 10 given in the Rajya Sabha on the 4th October, 1982 and state:

(a) whether it is a fact that the High Level Committee is not functioning after the submission of its report;

(b) if so, in what capacity and how the representations of certain foreign companies for classification of some new drugs as involving high technology have been referred to the members of the said committee; and

(c) whether there is any proposal to set up a standing committee to review the report of the Committee on High Technology and also to consider representations from foreign companies for classification of certain items as not involving high technology as identified by the Committee?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE):

(a) Yes, Sir.

(b) The matter is being reexamined.

(c) There is no such proposal at present.

**Retention of foreign equity by MJs  
Burroughs Wellcome**

2258. SHRI DINKARRAO GOVIND RAO PATIL: Will the Minister of CHEMICALS AND FERTILIZERS be

(i) Value of Bulk drugs sold to non associated formulators other than exports . . . . .	— Rs. 63.71 lakhs
(ii) Value of bulk drugs exported . . . . .	— Rs. 14.40 lakhs
(iii) Exports from non-drug activity . . . . .	— Rs. 0.57 lakhs
(iv) Formulations equivalent to 5 times the value of total production of bulk drugs or total value of formulation minus exports whichever is less . . . . .	— Rs. 1015.52 lakhs
(v) Excise duty on formulations . . . . .	— Rs. 123.78 lakhs
(vi) Exports of formulation produced in the company's own factory . . . . .	— Rs. 7.14 lakhs
<b>TOTAL:</b>	<b>— Rs. 1225.12 lakhs</b>

pleased to refer to the answer to Unstarred Question 9 given in the Rajya Sabha on the 4th October, 1982 and state:

(a) what is the total value of Appendix I activity taken into consideration under FERA for deciding the foreign equity to be retained by M's Burroughs Wellcome;

(b) what is the value of Trime-thoprin, Dimethyl Carbamazine Citrate and Tripolidine in the formulations of these three drugs included in the above value;

(c) whether it is a fact that the manufacture of Paracetamol by Burroughs Wellcome did not satisfy any of the criteria laid down by the High Level Committee; what is the production of Burroughs Wellcome of Paracetamol from 1977 onwards and from what stage were they producing this drug in 1977 and thereafter; and

(d) what are the names of Indian, small scale and public sector units producing paracetamol and their production for the last three years, year-wise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE):

(a) and (b) The total value of Appendix I activity of Mis. Burroughs Wellcome taken into account for deciding its permissible level of foreign equity under FERA was Rs. 1225.12 lakhs whose break up is as follows:—

(o) and (d) Paracetamol did not satisfy any of the criteria laid down by the High Level Committee. M/s. Burroughs Wellcome are reported to be producing this drug from an intermediate stage. The production of

Paracetamol by M/s. Burroughs Wellcome during 1977-78 to 1982-83 (April to Dec.) and by Indian and Public Sector units during 1979-80 to 1982-83 (April-December) is reported to be as under:—

(Tonnes)

Name of the Company	1977-78	1978-79	1979-80	1980-81	1981-82	1982-83 (April-Dec)
1. Burroughs Wellcome . . . . .	17.92	3.45	5.91	1.98	17.23	..
2. Alta Labs. . . . .			4.51	..	5.35	..
3. Duphar Interfran . . . . .			0.07	1.41	0.42	0.25
4. I.D.P.L. (P.S.) . . . . .			27.62	1.10	..	1.58
5. KEMWELL (IPCL) . . . . .			20.97	19.13	36.61	18.62
6. Themis Pharma. . . . .			53.73	70.20	51.17	68.88

#### Trimethoprim and Sulphamethoxazole price

2259. DR. JOSEPH LEON D'SOUZA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Trimethoprim and Sulphamethoxazole produced by small scale and Indian public sector units are sold at very low prices;

(b) if so, why M/s. Burroughs Wellcome and Roche Products Limited are being allowed to produce Trimethoprim and Sulphamethoxazole in excess of their licenced capacity and also to sell the bulk drugs and formulations of the two drugs at very high prices;

(c) what is the licensed capacity of these two drugs as well as their production by these two foreign companies for the last three years ending 31st December, 1982;

(d) whether Government have issued any instructions for collection

of unintended profits from these two companies for the equalisation account under Drugs Price Control Order; what are the prices fixed by Government for these two drugs and what are their market prices; and

(e) if so, what is the unintended profit on account of Trimethoprim and Sulphamethoxazole of these tv/o companies during the past three years, year-wise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Government have fixed the price of Trimethoprim at Rs. 1055 per kg. and that of Sulphamethoxazole at Rs. 390 per kg. w.e.f. 16th February 1983. Some of the producers have informed the Government that they are selling Trimethoprim and Sulphamethoxazole at prices lower than the prices fixed by the Government as maximum selling prices for these drugs.

(b) and (c) The licensed capacities in favour of M/s. Burroughs Wellcome and M/s. Roche Products and actual production during the 3